

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No. 62/1394/2021

This the 12th day of May, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



Kounsar Baba, Aged 45 years, W/o Ghulam Hassan Dar, R/o Mamgund Tehsil
Beerwah, District Budgam, Kashmir.

.....Applicant

(Advocate:- Mr. Manzoor Ahmad Ganai-**Not Present**)

Versus

1. State of J&K through Commr/Secretary to Govt. Department of Education Civil
Sectt. Srinagar/Jammu and 3 ors.

.....Respondents

(Advocate: Mr. Amit Gupta, learned A.A.G.)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicant for joining the video conference and the case being listed in the regular cause list, he has not joined the video conference today.

2. On the last listed date i.e. 22.03.2021 also, nobody had joined the video conference on behalf of the applicant. It seems that the applicant has lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of applicant.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Manish/Shashi/Arun